

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 172 of 2013, 147 of 2013, 148 of 2013 & 150 of 2013

Dated : 13th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 172 of 2013

Torrent Energy Ltd.	...	Appellant(s)
	Versus	
Gujarat Electricity Regulatory Commission	...	Respondent(s)

Appeal Nos. 147 of 2013, 148 of 2013 & 150 of 2013

Torrent Power Ltd.	...	Appellant(s)
	Versus	
Gujarat Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant(s)	:	Ms. Deepa Chawan Mr. Hardik Luthra Mr. Chetan Bundela
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan & Ms. Swapna Seshadri with Shri S.R. Pandey (Legal Advisor (GERC) –R-1

ORDER

At the request of learned counsel for the parties, post the matter for further hearing on **9th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**